

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 72(ND) 2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017.

NAME OF THE COMPANY: Himanshu Goyal And Think Video Digital Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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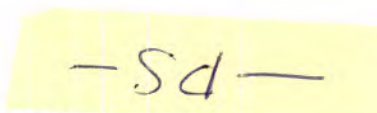
For the Petitioner (s): Ms. Aanchal Basuk, Advocate

For the Respondent(s): Mr. Nitish Banra, Advocate for R-1 to 3.

ORDER

The Accountant named in this case is unable to attend to this case. Mr. Manish Khanna, Chartered Accountant (Mob. No. 9711149200) is accordingly appointed in terms of the previous order. His consent for the same be taken. His scope of work shall be to verify the vouchers and audit the accounts. Report be filed before the next date of hearing. The Respondent shall comply and cooperate in all respect with the CA named above to enable him to give the report.

To come up on 15th December, 2017.


Ina Malhotra)
(Member (J)